

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Wednesday the 28th day of June 2023 at 10.30 a.m
(PHYSICAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 325/2021 For Condone Delay IA No. 675/2021 To implead IA No. 26/2021 For Urgent Listing IA No. 151/2021 For Stay IA No. 674/2021	International Asset Reconstruction Company Pvt. Ltd. Vs Viceroy Hotels Ltd. & Anr.	Mr. Shabbeer Ahmed	Mr. Pradeep Joy-R1 M/s Vashi and Vashi- R3

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 175/2023 For Stay IA No. 567/2023 For Additional docs IA No.565/2023 For Exemption IA No. 566/2023	Sachin Srinivas Bhattad Vs Edelweiss Asset Reconstruction company Ltd & Anr.	Mr. Raj Kumar Jhabakh	Mr. Anirudh Krishnan For Caveator
3	Comp App (AT) (CH) (Ins) No. 184/2023 For Directions IA No. 587/2023 For Exemption IA No. 588/2023	Vidyasagar Parchuri Suspended Director Vs State Bank of India & Anr.	Mr. Devashish Chauhan	
4	Comp App (AT) (CH) (Ins) No. 185/2023 For Stay IA No. 589/2023	Aditya Kedia & Anr. Vs Southern Power Distribution Company of Telangana Limited & 7 Ors.	Mr. Arun C Mohan	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 7/2023 For Stay IA No. 45/2023	Mayuras Industrial Services Vs S R Shriraam Shekher & Anr	Mr. P Ulaganathan, Mr. AG Sathyanarayana	Mr. C Seethapathy-R2
6	Comp App (AT) (CH) (Ins) No. 431/2022 Leave to file IA No. 1089/2022 For Stay IA No. 1088/2022 & 323/2023 For Additional docs. IA No.1090/2022 & 322/2023	Arun Kumar Vs Ms. Sripriya Kumar, RP & 3 Ors	Ms. Ankita Paul Mr. BSV Prakash Kumar	Mr. NP Vijaykumar-R1, R3 Mr. Karthik Seshadri- R2 Mr. Srinandan- R4

For Directions

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	TA (AT) No. 207/2021 (CA (AT) (Ins) No. 1353/2019)	M/s. FL Smidth Pvt. Ltd. Vs Lanco Infratech Ltd. Represented by its Liquidator Mr. Savan Godiawala	Mr. T. Ravichandran	M/s Shardul Amarchand Mangaldas & Co

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) (Ins) No. 173/2023 To dispense with IA No. 557/2023 For Stay IA No. 556/2023	Sunbeam Structurals Pvt. Ltd. Vs Sachin Srinivasa Bhattad & 2 Ors.	Mr. Jayanth Viswanathan, PCS	
9	Comp App (AT) (CH) (Ins) No. 174/2023 For Stay IA No. 558/2023 For Exemption IA No. 559/2023	KG Muralidharan Vs Sachin Shrinivasa Bhattad, RP of G K industrial Park Pvt. Ltd. & 2 Ors.	Mr. Avinash Krishnan Ravi	

10	Comp App (AT) (CH) (Ins) No.372/2022 To Dispense IA No.872/2022 For Stay IA No.873/2022 Leave to file IA No.938/2022	M/s. VGP Finances Ltd. Vs Neptune Inflatables Ltd	M/s Shivakumar and Suresh	Mr. A.G. Sathiyarayanan- R1 Mr. Rohan Rajasekaran-R2
11	Comp App AT) (CH) (Ins) No. 406/2022 For Stay IA No. 988/2022 For Exemption IA No. 989/2022 To Implead IA No. 1003/2022 For Directions IA No. 586/2023	Malka Naveen Kumar Vs Indian Renewable Energy Development Agency Ltd.	Mr. Ashwin Shanbhag	Mr. Abhishek Kumar
12	Comp App (AT) (CH) (Ins) No.309/2022 For Stay IA No 708/2022	Prakasan V & 10 Ors Vs Shri. Ravindra Chaturvedi	Mr. Shivshankar R Panicker	Mr. Varun Venkatesan
13	Comp App (AT) (CH) (Ins) No.255/2022 For Stay IA No. 534/2022 For Exemption IA No. 533 & 535/2022	Current Electricals Ltd Vs B. Ramana Kumar IRP Krishna Energy Pvt Ltd	Mr. R. Sivaraman	Mr. B Ramana Kumar Mr. Gajendra Rao
14	Comp App (AT) (CH) (Ins) No. 108/2022 For Stay IA No. 243/2022 To Dispense With IA No. 244/2022 Leave to file IA No. 245/2022	Telangana State Southern Power Distribution Co Ltd Hyderabad Vs Mr. T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors	Mr. Adithya Reddy	Mr. T Ravichandran- R1
15	Comp App (AT) (CH) No.32/2022	Sivagnana Govindasamy Nambi Vs The Registrar of Companies, Chennai	Mr. CS K. Gaurav Kumar	
16	Comp App (AT) (CH) (Ins) No. 226/2022 For Condone Delay IA No. 484/2022 & 203/2023	Sunder Steel Industries Vs Sri Gopikrishna Infrastructure Pvt. Ltd	Mr. Kumarpal R. Chopra	Mr. Alluri Krishnan Raju

17	Comp App (AT) (CH) (Ins) No. 97/2022	P Laxman Kumar & Company Vs S P Y Agro Industries Ltd	Mr. P Anil Mukherji	Ms. Vinithra Srinivasan
18	Comp App (AT) (CH) (Ins) No.277/2022 For Stay IA No. 594/2022 To implead IA No. 813/2022 Additional docs. IA No. 936 & 963/2022 To Adv Hg. IA No. 208/2023	Regen Infrastructure and Services Pvt. Ltd. Vs. Mr. Ebenezar Inbaraj erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors	Mr. B. Dhanaraj	Mr. AG Sathyanarayana Caveator/ R1 Ms. J Parimalan- R2 & R3
19	Comp App (AT) (CH) (Ins) No.282/2022 For Stay IA No. 599/2022	Regen Infrastructure and Services Pvt. Ltd. Vs. Mr. Ebenezar Inbaraj erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors	Mr. B. Dhanaraj	Mr. B Thilak Narayanan- R1 Ms. J Parimalan- R2 & R3
20	Comp App (AT) (CH) (Ins) No. 155/2023	V Venkata Sivakumar Vs Hari Karthik & Anr.	V Venkata Sivakumar	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21	Comp App (AT) (CH) (Ins) No. 256/2022 For Exemption IA No. 537 & 538/2022 For Stay IA No. 536/2022	Current Power Equipments Pvt Ltd Vs Mr. B.Ramana Kumar, IRP	Mr. P Sivaraman	Mr. S Harish Kumar
22	Comp App (AT) (CH) No. 19/2021 For Condone Delay IA No. 233/2021	S. Thilak Vs RS Mills Private Ltd & 2 Ors WITH	M/s Surana & Surana	Ms. R Vidhyashankar- R1 & R2
23	Comp App (AT) (CH) No. 20/2021 For Condone Delay IA No. 234/2021	S. Thilak Vs RS Mills Private Ltd & 2 Ors	M/s Surana & Surana	Ms. R Vidhya Shankar- R1

24	Comp App (AT) (CH) (Ins) No. 85/2022 For Exemption IA No. 176/2022 For Stay IA No. 177/2022 For Urgent Hearing IA No. 178/2022	S Senthil Kumar Vs State Bank of India & Anr	Mr. K. Moorthy	Mr. K. Chandrasekaran
25	Comp App (AT) (CH) No. 55/2022 For Stay IA No. 627/2022 For Interim Injunction IA No. 628 & 629/2022 For Direction IA No. 630/2022	Najma Meeran & 3 Ors Vs GMP Properties Pvt. Ltd. & 5 Ors	Mr. Thriyambak J Kannan	Mr. Arun C Mohan- R1, R3, R4, R6 Mr. B Dhanraj- R2 M/s Gupta & Ravi- R5
26	Comp App (AT) (CH) (Ins) No. 270/2021 For Condone Delay IA No. 586/2021	Asset Reconstruction Company (India) Ltd Vs Manoharamma Hotel Investment Pvt Ltd WITH	M/s Ramalingam & Associates Mr. K Ramesh	M/s Shubharanjani Ananth
27	Comp App (AT) (CH) (Ins) No. 271/2021 For Condone Delay IA No. 587/2021	Asset Reconstruction Company (India) Ltd Vs Bharani Properties and Developers Pvt Ltd	M/s Ramalingam & Associates Mr. K Ramesh	M/s Shubharanjani Ananth
28	Comp App (AT) (CH) (Ins) No. 110/2022	Radico Khaitan Ltd Vs Mr. Shivadutt Bannanje & 5 Ors WITH	Mr. NP Vijay Kumar	Mr. TK Bhaskar Ms. P Chitra Nirmala- R1-R4
29	Comp App (AT) (CH) (Ins) No. 117/2022 For Stay IA No. 276, 874/2022 & 75/2023	Radico Khaitan Limited Vs Mr. Shivadutt Bannanje & 4 Ors	Mr. NP Vijay Kumar	Mr. TK Bhaskar- R1 & R2 Ms. P Chitra Nirmala R3-R5
30	Comp App (AT) (CH) (Ins) No.35/2021 For Condone Delay IA No. 82/2021	Sree Sankeshwara Foundation and Investments Vs Mr. Velli Paramasivam Interim Resolution Professional of M/s.	Mr. CM Mohanasundaram	Mr. Avinash Krishnan Ravi- R1 Mr. Gowri Shanker Mishra PCS – R2

		Dugar Housing Ltd. & 2 Ors		
31	Comp App (AT) (CH) (Ins) No.204/2021 For Directions IA No. 410/2021 To adv. Hg. IA No. 312/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd. WITH	Mr. T Ravichandran	Mr. Thriyambak J Kannan
32	Comp App (AT) (CH) (Ins) No.216/2021 For Directions IA No. 435/2021	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd	Mr. T Ravichandran	Mr. Thriyambak J Kannan

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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